

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6481
ANSWERED ON:16.05.2012
ALLOCATION OF COAL BLOCKS
Tarai Shri Bibhu Prasad

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Madhya Pradesh has been indicted for allocation of Coal Blocks of Bhatgaon II and Bhatgaon II extension at throw away prices to a single company resulting in loss of Rs.1052 crore to the State exchequer;
- (b) if so, the details thereof;
- (c) whether his Ministry has taken action against those responsible for loss to public exchequer;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) : The Shankarpur Bhatgaon-II coal block was allocated to M/s Chhattisgarh Mineral Development Corporation Limited, a PSU of State Government of Chhattisgarh. The Central Government is not aware of any indictment of Government of Madhya Pradesh in the matter.
- (b) to (e): Do not arise in view of reply to (a) above.